

FINAL ORDER
30.7.1987

CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH

O.A. No. 601/1986

P. K. Ramachandran

Applicant

Vs.

1. The Union of India represented by
the Secretary to Government,
Ministry of Defence, New Delhi

2. The Controller General of Defence
Accounts, New Delhi.

Respondents

3. The Controller of Defence Accounts
(Navy), Cooperage Road,
Bombay-39

4. The Assistant Controller of
Defence Accounts (Navy),
Naval Base, Cochin-4

Mr. B. Raghunathan

Counsel for the
applicant

Mr. P. A. Mohammed, ACGSC

Counsel for the
respondents

CORAM:

Hon'ble Shri G. Sreedharan Nair,
Judicial Member

O R D E R

The relief claimed in this application is to quash
Exbt. P-1 order dated 1.8.1986 transferring the applicant
from Cochin to Bangalore. It is submitted by counsel
of the applicant that since the filing of this
application, the applicant has been transferred back to
Cochin. In the circumstances, the application is
dismissed.

G. Sreedharan Nair
A. - 17
(G. Sreedharan Nair)
Judicial Member
30.7.1987

Index: Yes/No